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- * IN THE HIGH COURT OF DELHI AT NEW DELHI
- + W.P.(C) 3713/2019 & CM APPLs.17059/2019, 24430/2020, 8881/2021, 14267/2021, 14268/2021, 26327/2021, 40275/2021, 37775/2022, 37777/2022 AND 37839/2022

ROUSE AVENUE BAR ASSOCIATIONPetitioner

Through: Mr. Munawwar Naseem with

Mr.P.S.Bindra, Mr.Sanjay Kumar, Mr.Prashant Mehta, Mr.Shyam Kishore Maurya and Ms.Himanshi Gupta, Advocates with Mr.Siddharth,

Secretary, Mr. Arun Sharma,

President, Mr.Indra Chand Prajapat, Treasure and Mr.M.Asif Khan.

Member Executive.

Versus

THE BAR COUNCIL OF DELHI & ANR. Respondents

Through: Mr. I.S. Saroha, President RCBA with

Mr. Manjeet Mathur, Advocate for

RCBA.

Mr. Vinod Sharma, Mr. Vipin Chaudhary and Mr. Amit Baisoya, Advocates for Saket Bar Association.

Mr. Ajay Kumar Aggarwal, Advocate

for Bar Council of Delhi.

Mr. Dayan Krishnan, Senior

Advocate, with Mr. Sandeep Sharma,

Mr. Siddharth Tripathy and Mr.

Sukrit Seth, Advocates for

DHCBA.

Mr. Pankaj Kumar, Advocate in CM APPL. 14267/2021 & CM APPL. 14268/2021, with applicants Lalit

Sharma & Shannu Baghel.

W.P.(C) 3713/2019 & connected matters





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W.P.(C) 11975/2019 & CM APPLs. 49042/2019, 2204/2020, 2205/2020 AND 37840/2022

ROUSE AVENUE BAR ASSOCIATIONPetitioner

Through: Mr. Munawwar Naseem with

Mr.P.S.Bindra, Mr.Sanjay Kumar, Mr.Prashant Mehta, Mr.Shyam Kishore Maurya and Ms.Himanshi Gupta, Advocates with Mr.Siddharth,

Secretary, Mr. Arun Sharma,

President, Mr.Indra Chand Prajapat,

Treasure and Mr.M.Asif Khan,

Member Executive.

versus

THE BAR COUNCIL OF DELHI & ORS. Respondents

Through: Mr. Rakesh Kumar Khanna, Senior

Advocate with Mr. Ajay Kumar Aggarwal & Mr. Shivender Kumar

Sharma, Advocates for R-1. Mr. Dayan Krishnan, Senior

Advocate, with Mr. Sandeep Sharma,

Mr. Siddharth Tripathy and Mr. Sukrit Seth, Advocates for

DHCBA.

Mr. Ajay Kumar Aggarwal, Advocate

for Bar Council of Delhi.

Mr. Vinod Sharma, Mr. Vipin Chaudhary and Mr. Amit Baisoya,

Advocates for Saket Bar

Association.

Mr. I.S. Saroha, President RCBA with Mr. Manjeet Mathur, Advocate for

RCBA.





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W.P.(C) 10363/2021 & CM APPLs.31884/2021, 17981/2022 +51769/2023 AND 57075/2023

LALIT SHARMA AND ORS.Petitioners

> Mr. Pankaj Kumar, Mr. Bhagwati Through:

> > Prasad and Mr. Sarwan Kumar Advocates along with Petitioners, Mr. Lalit Sharma & Mr. Shannu Baghel.

versus

UNION OF INDIA AND ORS.

..... Respondents

Mr. Ruchir Mishra, Mr. Sanjeev Through:

Kumar Saxena, Mr. Mukesh Kumar

Tiwari, Ms. Reba Jena Mishra,

Advocates for R-1/UOI.

Mr. Munawwar Naseem with Mr.

Munawwar Naseem with

Mr.P.S.Bindra, Mr.Sanjay Kumar, Mr. Prashant Mehta, Mr. Shyam Kishore Maurya and Ms. Himanshi Gupta, Advocates for R-4 with Mr.Siddharth, Secretary, Mr.Arun Sharma, President, Mr.Indra Chand

Prajapat, Treasure.

Mr. Vinod Sharma, Mr. Vipin Chaudhary and Mr. Amit Baisoya, Advocates for Saket Bar Association. Mr. Ajay Kumar Aggarwal, Advocate

for Bar Council of Delhi.

Mr. Anupam Srivastava, ASC, GNCTD with Ms. Anushka

Bhatnagar, Advocate.

Mr. Rakesh Kumar Khanna, Senior Advocate with Mr. Ajay Kumar Aggarwal & Mr. Shivender Kumar Sharma, Advocates for R-3/Bar

Council of Delhi.

Mr. Dayan Krishnan, Senior

Advocate, with Mr. Sandeep Sharma,





Mr. Siddharth Tripathy and Mr. Sukrit Seth, Advocates for DHCBA.
Mr. Munawwar Nasian, Advocate for R-4, with Mr. Siddharth, Hony.
Secretary & Mr. Yajvender Kumar, Senior Vice President.
Mr.Kunan Lal Gupta with Mr.D.M.Sinha, Mr.Rajeev Deora, Mr.Sudeep Singh, Mr.Akul Mehandru, Ms.Pinki kumar, Advocates for applicant in C.M.No.57075/2023

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W.P.(C) 4756/2023 & CM APPLs. 18334/2023, 33247/2023, 33248/2023, 36584/2023, 37055/2023, 37056/2023, 37057/2023, 37058/2023, 37063/2023, 37064/2023, 38310/2023 AND 47263/2023

NITIN KUMAR ADVOCATE

.....Petitioner

Through: None

versus

BAR COUNCIL OF DELHI & ORS. Respondents

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Through: Mr. Dayan Krishnan, Senior

Advocate, with Mr. Sandeep Sharma, Mr. Siddharth Tripathy and Mr. Sukrit

Seth, Advocates for DHCBA.

Mr. Rakesh Kumar Khanna, Senior Advocate with Mr. Ajay Kumar Aggarwal & Mr. Shivender Kumar

Sharma, Advocates for R-3.

Mr. Munawwar Naseem with

Mr.P.S.Bindra, Mr.Sanjay Kumar, Mr.Prashant Mehta, Mr.Shyam

Kishore Maurya and Ms.Himanshi Gupta, Advocates for R-9 with

Mr.Siddharth, Secretary, Mr.Arun Sharma, President, Mr.Indra Chand

Prajapat, Treasure.

W.P.(C) 3713/2019 & connected matters

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Mr. Ajay Kumar Aggarwal, Advocate for Bar Council of Delhi.
Mr. Vinod Sharma, Mr. Vipin
Chaudhary and Mr. Amit Baisoya,
Advocates for Saket Bar Association.
Mr. I.S. Saroha, President RCBA with
Mr. Manjeet Mathur, Advocate for
RCBA.
Mr.Pankaj Kumar with Mr.Sarwan
Kumar andMr.Bhagwati P.Gairola,
Advocates for applicant in
C.M.No.33247/2023.

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W.P.(C) 6338/2023 & CM APPLs.24878/2023 AND 51772/2023

P K DASH ADVOCATE

.....Petitioner

Through: Mr. Gautam Das with Mr. Dhirendra

Kumar Jha and Mr.P.K.Dash,

Advocates.

Versus

SAKET BAR ASSOCIATION AND ORS. Respondents

Through: Mr. Dayan Krishnan, Senior

Advocate, with Mr. Sandeep Sharma, Mr. Siddharth Tripathy and Mr. Sukrit

Seth. Advocates for

DHCBA.

Mr. Munawwar Naseem with Mr.P.S.Bindra, Mr.Sanjay Kumar, Mr.Prashant Mehta, Mr.Shyam Kishore Maurya and Ms.Himanshi Gupta, Advocates for R-7 with Mr.Siddharth, Secretary, Mr.Arun Sharma, President, Mr.Indra Chand

Prajapat, Treasure.

Mr. Rakesh Kumar Khanna, Senior Advocate with Mr. Ajay Kumar

W.P.(C) 3713/2019 & connected matters

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Aggarwal & Mr. Shivender Kumar Sharma, Advocates for Bar Council of Delhi.

Mr. Anurag Ahluwalia, CGSC for R-DHC.

Mr. Vinod Sharma, Mr. Vipin Chaudhary and Mr. Amit Baisoya, Advocates for Saket Bar Association. Mr. I.S. Saroha, President RCBA with Mr. Manjeet Mathur, Advocate for RCBA.

Mr. Ajay Kumar Aggarwal, Advocate for Bar Council of Delhi.

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+ W.P.(C) 17018/2022 & CM APPL.53332/2023

P K DASH ADVOCATEPetitioner

Through: Mr. Gautam Das with Mr. Dhirendra

Kumar Jha and Mr.P.K.Dash,

Advocates.

versus

BAR COUNCIL OF DELHI AND ORS. Respondents

Through: Mr. Dayan Krishnan, Senior

Advocate, with Mr. Sandeep Sharma, Mr. Siddharth Tripathy and Mr. Sukrit

Seth, Advocates for

DHCBA.

Mr. Ajay Kumar Aggarwal, Advocate

for Bar Council of Delhi. Mr. Munawwar Naseem with Mr.P.S.Bindra, Mr.Sanjay Kumar, Mr.Prashant Mehta, Mr.Shyam

Kishore Maurya, Ms.Himanshi

Gupta, Mr.Anil Singh and Mr.Deepak

Kumar Advocates for R-9 with Mr.Siddharth, Secretary, Mr.Arun Sharma, President, Mr.Indra Chand Prajapat, Treasure, Mr.M.Asif Khan,

Member Executive.

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+ W.P.(C) 13140/2023 & CM APPL. 51894/2023

RAJIV KHOSLA

.....Petitioner

Through: Petitioner in person with Mr.Sunil

Singh, Advocate.

Versus

REGISTRAR GENERAL, HIGH COURT OF DELHI

..... Respondents

Through: Mr. Anurag Ahluwalia, CGSC for R-

DHC.

Mr. Rakesh Kumar Khanna, Senior Advocate with Mr. Ajay Kumar Aggarwal & Mr. Shivender Kumar Sharma, Advocates for R-

2/Bar Council of Delhi.

Mr. Ashish Garg, Advocate for R-5/NDBA with Mr. O.N. Sharma,

Secreatry, NDBA.

Mr. Vinod Sharma, Mr. Vipin Chaudhary and Mr. Amit Baisoya, Advocates for Saket Bar Association. Mr. I.S. Saroha, President RCBA with Mr. Manjeet Mathur, Advocate for

RCBA.

Mr. Ajay Kumar Aggarwal, Advocate

for Bar Council of Delhi. Mr. Dayan Krishnan, Senior

Advocate, with Mr. Sandeep Sharma, Mr. Siddharth Tripathy and Mr. Sukrit

Seth, Advocates for

DHCBA.

CORAM:

HON'BLE MR. JUSTICE MANMOHAN HON'BLE MR. JUSTICE RAJIV SHAKDHER HON'BLE MR. JUSTICE SURESH KUMAR KAIT

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ORDER 03.11.2023

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1. Though Mr. Vinod Sharma, President Saket Bar Association and the Chairman of the Coordination Committe for the District Courts Bar Association states that except the Tis Hazari Bar Association and Delhi High Court Bar Association, all the other Bar Associations are agreeable to 'uniform election in respect of all Bar Associations on one day', yet, this Court is of the view that one representative of each Bar Association along with one representative of the Bar Coucil of Delhi as well as the Chairman of the Coordiation Committee should meet in a bid to amicably resolve the

matter.

3.

2. Accordingly, this Court directs that a meeting of the aforesaid representatives should be held on 07th November, 2023 at 4.00 P.M at Second Floor Bar Room, Block-A, Delhi High Court. In the event, no consensus is arrived at, the Delhi High Court Bar Association and/or any other party not in agreement with the aforesaid principle shall file its written

submission on or before 16th November, 2023.

List the matters for hearing and disposal on 17th November, 2023 at

2.30 P.M. Till further orders, interim orders, if any, to continue.

MANMOHAN, J

RAJIV SHAKDHER, J

SURESH KUMAR KAIT, J

NOVEMBER 3, 2023/KA

W.P.(C) 3713/2019 & connected matters

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